

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 206
IB-819/ND/2020**

IN THE MATTER OF:

Mr. Sanjay

...PETITIONER

Vs.

M/s. Advance Metering Technology Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 05.01.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

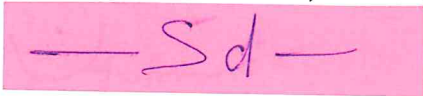
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Operational-creditor :Mr. Rajeev Shrivastava,
Advocate.**

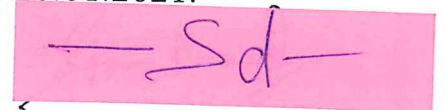
For the Respondent/ Corporate-debtor :Mr. Navneet Arora, CS.

ORDER

Heard the submissions made by the Learned Counsel for both the parties. The Learned Counsel for the Corporate-debtor has submitted that they are ready and willing to settle the matter for which the Learned Counsel for the Operational-creditor has submitted that they are ready for settling the matter outside the Tribunal, therefore let this matter be listed on 20.01.2021.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**